

MR. SPEAKER : Mr. Mayathevar, it was decided and it was left to the Foreign Minister. According to his availability and his convenience we will discuss it before the session is over.

श्री राज कुमार सिंह (फिरोजाबाद) : अध्यक्ष जी, किसान को गेहूँ की रेमुनरेटिव प्राइस नहीं मिल रही है। गल्ला पड़ा हुआ है कोई खरीदने वाला नहीं है। मजबूर हो कर किसान को कम दाम पर बेचने के लिए बाध्य होना पड़ रहा है...

अध्यक्ष महोदय : आप एक काल अटेन्शन दिसवा दीजिए।

श्री राज कुमार सिंह : मैंने ध्यानाकर्षण प्रस्ताव भिजवाया है।

अध्यक्ष महोदय : हा जायेगा।

श्री हरीश कुमार गंगवार (पीलीभीत) : अध्यक्ष जी, लोक लेखा समिति की 191 वीं रिपोर्ट के अनुसार दिल्ली में टेलीफोन के सैकड़ों आदमी ऐसे हैं जिन पर लाखों रुपया बकाया है लेकिन उनका टेलीफोन भी नहीं कटता है, चालू रहता है।

अध्यक्ष महोदय : आप लिख कर दो देख लेंगे।

श्री बी०डी०सिंह (फूलपुर) : अध्यक्ष जी, यों तो बिजली की आजकल सभी जगह कमी हो रही है, लेकिन उत्तर प्रदेश में तो बहुत बुरा हाल है, सप्ताह में 3,4 दिन बिजली ही नहीं आती है जिसकी वजह से किसानों का धर्षिण में बड़ी कठिनाई हो रही है...

MR. SPEAKER : It has nothing to do with me. This is a State subject. ...

(Interruptions)

I have already taken up, I will again take it up.

12.12 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :—

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure

and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Monopolies and Restrictive Trade Practices (Amendment) Bill, 1984, which has been passed by the Rajya Sabha at its sitting held on the 26th April, 1984."

- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th April, 1984, agreed without any amendment to the Payment of Gratuity (Amendment) Bill, 1984, which was passed by the Lok Sabha at its sitting held on the 26th April, 1984."

- (iii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha as its sitting held on the 30th April, 1984, agreed without any amendment to the Payment of Gratuity (Second Amendment) Bill, 1984 which was passed by the Lok Sabha at its sitting held on the 26th April, 1984."

- (iv) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th April, 1984, agreed without any amendment to the National Security (Amendment) Bill, 1984, which was passed by the Lok Sabha at its sitting held on the 25th April, 1984."

MONOPOLIES AND RESTRICTIVE TRADE PRACTICES (AMENDMENT) BILL

As passed by Rajya Sabha

SECRETARY-GENERAL : Sir, I lay on the Table of the House the Monopolies and Restrictive Trade Practices (Amendment) Bill, 1984, as passed by Rajya Sabha.

COMMITTEE ON PAPERS LAID ON THE TABLE

12.14 hrs.

- (f) Seventeenth Eighteenth and Nineteenth Reports.

SHRIMATI KRISHNA SAHI (Begusarai) : I beg to present the Seventeenth,